

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/101/2016
NAME OF THE PETITIONER(S) : Vis-Ram Financial Services Private Limited
NAME OF THE RESPONDENT(S) : Metafilms (India) Limited & 33 others
UNDER SECTION : 111, 111A, 235(2), 397/398

S.No.	Name (in Capital)	Represented by	Signature
	V. Hari Kumar for Egure & Shree	for Respondent 1-31 & 33	V. Hari Kumar
	M. A. MURTHUZA ALI for M/s PRAKASH GOKLAWLY	Counsel for R-32	M. A. MURTHUZA ALI
	R. SUBRAMANIAN for SVELV	Counsel for Petitioner	R. Subramanian

ORDER

Counsel for the Petitioner present. Counsel for the Respondent also present. Counsel for the Petitioner completed final submission. The matter is adjourned for the final arguments of the Respondent. Put up on **27.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk